Item No.17

M.A. No.11/2004 IN O.A. No.936/2002

2.1.2004

Present: None for the applicants in MA 11/2004 (original respondents) even on repeated calls.

Ms. Tamali Wad, learned counsel for respondents in MA (original applicants).

MA 11/2004

There is no appearance on behalf of the applicants in MA. MA No.11/2004 is dismissed for default.

(R.K. UPADHYAYA) ADMINISTRATIVE MEMBER (V.S. AGRARWAL) CHAIRMAN

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